

Conference held in Montreal in September, 1958 agreed in principle to the construction of Commonwealth coaxial telephone cable, but no further tangible action has yet been taken regarding the implementation of the scheme.

#### Hand-Grenades on Railway Track

2723. { Shri Ram Krishan Gupta:  
Sardar Iqbal Singh:

Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 924 on the 4th December, 1958 and state:

(a) whether the police has since completed the investigations of the case regarding nine hand-grenades found on the Railway track between Narindrapur and Mansa Railway Stations on Northern Railway; and

(b) if so, with what results?

The Deputy Minister of Railways (Shri Shah nawas Khan): (a) and (b). The Government Railway Police, Bhatinda, who were investigating the case closed it on 12-2-1959 as untraced since no clue about the culprits could be found.

#### Price of Sugar

2724. { Shri Ram Krishan Gupta:  
Shri Shree Narayan Das:  
Shri Anirudh Sinha:  
Shri Braj Raj Singh:  
Pt. J. P. Jyotishi:  
Sardar Iqbal Singh:  
Shri Ramkrishana Reddy:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Tariff Commission have examined the question of the price of sugar; and

(b) if so, the nature of their recommendations?

The Minister of Food and Agriculture (Shri A. P. Jais): (a) The matter is still under consideration of the Tariff Commission.

(b) Does not arise.

#### Storage Practices in U.S.A.

2725. { Shri Ram Krishan Gupta:  
Shri Subbiah Anbalagan:  
Shri D. C. Sharma:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 302 on the 1st December, 1958 and state:

(a) whether Government have received and examined the report of study team on storage practices in U.S.A.; and

(b) if so, the nature of their recommendations and views of the Government of India thereon?

The Minister of Food and Agriculture (Shri A. P. Jais): (a) and (b). The report has been received and the recommendations made therein are under consideration of the Government.

25 copies of the Report are placed in the Library of the House.

#### Complaints recorded in Complaint Books

2726. Pandit D. N. Tiwary: Will the Minister of Railways be pleased to state:

(a) whether there is any instruction of the Government to forward the complaints noted in the complaint books at stations concerning the D.T.Ss. or D.L.Os. etc. to the General Manager of the Zones concerned and to the Railway Board;

(b) if so, the number of such complaints noted in complaint books in the Railways during 1957-58 and 1958-59 (Zone-wise);

(c) whether any enquiry is held in such complaints; and

(d) if so, by whom?

The Deputy Minister of Railways (Shri Shah nawas Khan): (a) No, Sir. But copies of complaints against officers of any grade are expected to be forwarded to their superior officers